

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject:- Appointment against the post of Junior Assistants in Subordinate Courts of UT of Ladakh advertised vide Notification No. 642 of 2023/Psy dated 10.04.2023.

ORDER

No. 480 of 2024/Psy

Dated:- 24-04-2024

Consequent upon the finalization of the selection process and preparation of select lists by the Selection Committee, constituted for recruitment to the posts of Junior Assistants in the Subordinate Courts of UT of Ladakh, advertised vide High Court Notification No. 642 of 2023/Psy dated 10.04.2023, and the approval on the recommendation of the Selection Committee by Hon'ble the Chief Justice (Appointing Authority), the following candidates in order of merit are temporarily appointed as Junior Assistants in the Pay Level — 4 (25500-81100) in Subordinate Courts of UT of Ladakh:

OPEN MERIT (OM) CATEGORY

S. No.	Roll No.	Name of candidate with parentage & residence	Category
1.	JKLHC1025	Ms. Rigzen Dolkar D/o Tashi Stondan R/o Liker Aurachy House, Leh-194101.	OM/ST
2.	JKLHC0084	Ms. Zarena Batool, D/o Towhir Hussain, R/o Tumail, Kargil-194103.	OM/ST
3.	JKLHC0385	Sh. Mohammad Ali S/o Zakir Hussain, R/o Baroo Tsoq, Kargil-194105.	OM/ST
4.	JKLHC0740	Ms. Rinchen Dolker D/o Tsewang Tharchin R/o Skurbuchan Block Khaltsi, Leh-194106.	OM/ST
5.	JKLHC0627	Ms. Neema Angmo D/o Tsering Angchok R/o Srango Pa Skurbuchan, Block Khaltsi, Leh-194106.	OM/ST
6.	JKLHC0583	Sh. Ishtiyah Ahmad S/o Abdul Wahid, R/o Shan Saboo, Leh-194101.	OM/ST
7.	JKLHC0413	Ms. Disket Dolkar D/o Tsewang Rabdul R/o Skidsherak Zanskar, Kargil-194302.	OM/ST


24/04/2024

SCHEDULED TRIBE (ST) CATEGORY

S. No.	Roll No.	Name of candidate with parentage & residence	Category
1.	JKLHC0369	Sh. Abdul Gaffar Khan S/o Mohd Ali Khan R/o Village Ufti-Pipiting PO Padum Zaskar District-Kargil-194302	ST
2.	JKLHC0486	Sh. Tsering Wangyal S/o Tsering Punchok R/o Putsey Pa, Henasku, Kargil-194109.	ST
3.	JKLHC0625	Ms. Tsering Dolker D/o Tsering Morup R/o Diggar Nubra, Leh-194401.	ST
4.	JKLHC0598	Ms. Zebun Nissa D/o Zamin Abbass R/o Chuchot Yokma, Leh-194101.	ST
5.	JKLHC0927	Ms. Saiman Shreen D/o Ghulam Nabi R/o Saiman Guest House, Malpak Zangsti, Leh-194101.	ST
6.	JKLHC0608	Sh. Phuntsog Angchuk S/o Tundup Dorjay R/o House Name Skyangpa, Nyarchung Thiksay, Leh-194201.	ST

ACTUAL LINE OF CONTROL (ALC) CATEGORY

S. No.	Roll No.	Name of candidate with parentage & residence	Category
1.	JKLHC0289	Sh. Imtiyaz Ali S/o Mohd Mussa R/o Chanchik, Kargil-194103	ALC

ECONOMICALLY WEAKER SECTION (EWS) CATEGORY

S. No.	Roll No.	Name of candidate with parentage & residence	Category
1.	JKLHC0179	Sh. Ab Majid Bhat S/o Gh Mohd Bhat R/o Matayan Drass, Kargil-194102	EWS

Note:-

The Appointees are directed to join before the Pr. District & Sessions Judges of their respective districts. Posting orders of appointees shall be issued separately.

By Order.


(M.K. Sharma) 24/04/2024
Principal Secretary to
Hon'ble the Chief Justice

No. 675-684/Psy-642

Dated:- 24.04.2024

Copy to the:

1. Secretary to Hon'ble Mr. Justice Rajnesh Oswal
2. Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary
.....for information of their Lordships.
3. Registrar General, High Court of J&K and Ladakh, Jammu.
4. Registrar vigilance, High Court of J&K and Ladakh, Jammu.
5. Registrar Computers, High Court of J&K and Ladakh, Jammu.
6. Registrar Rules, High Court of J&K and Ladakh, Jammu.
..... for information.

7. Pr. District & Sessions Judge, Leh/ Kargil, for information and necessary action.
8. Director information, UT of Ladakh with the request to publish the above Order in two Daily Newspapers, having wide circulation in the UT of Ladakh.
9. Central Project Coordinator e-Court, High Court of J&K and Ladakh, Jammu for uploading the same on the High Court website.
10. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.
11. Office File.


(M.K. Sharma) 24/04/2024

**Principal Secretary to
Hon'ble the Chief Justice**